CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.617/97

Thursday, this the 25th day of November, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.T. Asokan,
S/o. K. Appukutty,
residing at: 'Amrithkripa',
Pachakkil, Golf Link Road,
Malaparamba, Kozhikode - 9,
employed as Junior Engineer
in the Office of the Executive Engineer,
Calicut Central Division,
Central Public Works Department,
Kozhikode.

..Applicant

By Advocate Mr. Asok M. Cherian

Vs.

- 1. Union of India represented by Secretary to the Ministry of Urban Development, New Delhi.
- 2. Executive Engineer (Head Quarters),
 Trivandrum Central Circle,
 Central Public Works Department,
 Thiruvananthapuram.
- 3. Executive Engineer,
 Calicut Central Division,
 Central Public Works Department,
 Kozhikode.

.. Respondents

By Advocate Mr. Varghese P. Thomas, ACGSC

The application having been heard on 25.11.99, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to set aside A-1 and to direct the respondents to fix his pay in the scale of Rs. 1640 - 2900 with

effect from 1.1.1986 and in the scale of pay of Rs. 2000 - 3500 with effect from 1.1.1991 reckoning the whole of his service under the 1st respondent with effect from 24.11.1964 with all consequential benefits including arrears of salary.

- 2. The applicant is relying on A-5, the order of the Central Administrative Tribunal, Bombay Bench in O.A. 866/93 in support of his claim. The learned counsel appearing for the respondents submitted that the order of the Bombay Bench in O.A. 866/93 squarely applies to the facts of the case at hand.
- 3. Following the same, A-1 is quashed and the respondents are directed to grant the applicant the scale of pay of Rs.1640 2900 with effect from 1.1.1986 and the scale of Rs. 2000 3500 with effect from 1.1.1991 reckoning the whole of his service under the 1st respondent with effect from 24.11.1964 onwards.

. O.A. is disposed of as above. No costs.

Dated this the 25th day of November, 1999.

G. V RAMAKRISHNAN ADMINISTRATIVE MEMBER

nv/251199 ...

A.M. SIVADAS Judicial member

LIST OF ANNEXURES REFERRED TO IN THIS ORDER

- 1. Annexure A-1: A true copy of the letter No.8/20/TCC/96/EI/2557 of the 2nd respondent dated 10.7.1996.
- 2. Annexure A-5: A true copy of the judgment of the Bombay Bench of the Hon'ble Central Administrative Tribunal in O.A. No.866/93 dated 19.7.1995.